

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.22602 of 2025**

Arising Out of PS. Case No.-56 Year-2024 Thana- AWTARNAGAR District- Saran

Bhola Ray @ Bhola Kumar Son of Basawan Ray Resident of Vill- Jhaua Tola,
P.S.- Awatar Nagar, District- Saran at Chapra (Bihar)

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Rakesh Kumar

For the Opposite Party/s : Mr. Syed Ehteshamuddin

**CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER**

3 14-05-2025 Heard the learned counsel for the petitioner and
learned APP for the State.

2. The petitioner seeks regular bail in connection with
Awatar Nagar P.S. Case No. 56 of 2024 registered for the
offence under Sections 302 & 34 of the Indian Penal Code.

3. As per the F.I.R., the petitioner is accused of killing
the deceased by pressing his neck.

4. Learned counsel for the petitioner submits that the
petitioner is innocent and has not committed any offence. The
petitioner is in custody since 03.12.2024. He further submits
that the post-mortem report does not support the allegations as
alleged in the FIR.

5. Learned A.P.P. appearing for the State has
vehemently opposed the prayer for bail.



6. Considering the facts and circumstances of the case as well as the submission of the learned counsel for the petitioner, this application for regular bail is allowed.

7. Accordingly, let the petitioner, above named, be released on bail on furnishing bail bonds of Rs. 10,000/- (Ten Thousand) with two sureties of the like amount each to the satisfaction of the learned Judicial Magistrate 1st Class, Saran at Chapra/concerned Court below in connection with Awtarnagar P.S. Case No. 56 of 2024 subject to condition that:-

(i). The petitioner shall appear in the trial regularly either personally or through his lawyer and shall cooperate in the trial and non-cooperation in the trial shall result in cancellation of the bail bonds of the petitioner.

8. This application for regular bail stands allowed.

(Sandeep Kumar, J)

Shishir/-

U		T	
---	--	---	--

